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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/200/2016  
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit  
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) G. V. MOHAN KUMAR  
FOR ILANGO.A.M

Counsel for Petitioner

G.V.Mohar

2. P. MOHAN KUMAR

COUNSEL FOR RESPONDENT  
1, 2, 4

Mahalingam

**ORDER**

Counsel representing both the parties are present and submitted that the parties are intending to settle the matter by way of compromise in this matter and in the connected matter, TCP/386/IB/2017. They prayed time for making submissions in regard to the final outcome of the settlement talks. Time extended at their request. Put up on 07.11.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)

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